# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BENGALURU

#### CONTEMPT PETITION NO.170/00124/2019 IN O.A. NO.170/01019/2019

### DATED THIS THE 23<sup>RD</sup> DAY OF JANUARY, 2020

HON'BLE DR.K.B.SURESH ...MEMBER(J)
HON'BLE SHRI C.V.SANKAR ...MEMBER(A)

Lourdu Nandan. E, S/o Siya Saran Singh, Aged about 37 years, R/o C-80, Block-06, Income Tax Colony, Jalahalli, Bangalore.

...Applicant

(By Advocate Shri T.C. Gupta)

Vs.

1. Shri Rajiv Kumar, Finance Secretary, Ministry of Finance Department of Revenue, Government of India, New Delhi-110001.

2.Shri Suresh Kumar Mittal, Pr. Chief Commissioner of Income Tax, Karnataka & Goa Region, Bangalore-560 001.

3.Shri SVSS Prasad, Pr. Commissioner of Income Tax, Nazarbad, Mysore-570010.

...Respondents

(By Shri M.V. Rao, Standing Counsel for the Respondents)

### ORDER (ORAL)

## HON'BLE DR.K.B.SURESH ...MEMBER(J)

Reply filed. Order complied with. Contempt petition is dismissed. Notice discharged. No costs.

(C.V.SANKAR) MEMBER(A)

(DR.K.B.SURESH) MEMBER(J)

vmr